

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.04.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PRIVATE LIMITED & 3 OTHERS
UNDER SECTION : 242(4) & 425

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------------------------------|-------------------|-------------|-----------|
| <u>REPRESENTATION BY WHOM</u> | | | |

1. H. Karthik Seshadri
C. Sujaj

Counsel for
Petitioners

2. Sandeep Kumar
For Hari Shankar Mani

For
Respondents

ORDER

Counsels for both the parties are present. Pleadings are completed. The matter is posted for making final submissions. Put up on **18.07.2019 at 10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)